

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 208
CAA-47/ND/2021**

IN THE MATTER OF:

M/s. Janki Vallabh Trading Pvt. Ltd.

...APPLICANT

Section

Under Section 230-232

**Order delivered on 12.08.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Abhishek Thakur, PCS.

For the OL

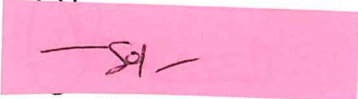
:Ms. Hemlata Rawat, Advocate.

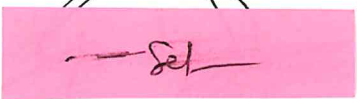
For the Income Tax Department

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ORDER

Heard the submissions made by the Ld. Counsel for the petitioner. This is a second motion amalgamation proposal. Ld. Counsels for RD and Income Tax Department are directed to file their report within fortnight and Court Officer may verify whether OL report has been filed or not in the matter and let this matter be listed on **7th September, 2021.**


**(Hemant Kumar Sarangi)
Member (T)**


**(P.S.N. Prasad)
Member (J)**